

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 132 of 2013 &
I.A. No. 199 of 2013**

Dated : 20th January, 2014

M/s Chemplast Sanmar Ltd.

... Appellant(s)

Versus

M/s Cuddalore Powergen Corporation Ltd. & Ors.... Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, Post the
matter on **24.02.2014.**

COURT MATER